

SPECIAL BENCH  
COURT - II

**O-214**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.A.(CAA)/48(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30<sup>TH</sup> AUGUST, 2023, 02:00 P.M**

IN THE MATTER OF	UNIQUE GROUP REALTY PRIVATE LIMITED
UNDER SECTION	SUB-SECTION (L) OF SECTION 230

**Appearance (via video conferencing/physically)**

Ms. Madhuri Pandey, CS ] For the Petitioner

**ORDER**

1. Ld. Counsel for the Petitioner present.
2. Due to paucity of time, this matter could not be taken up for hearing.
3. List the matter on **09.10.2023**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**